

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.490/2016 in O.A.No.2323/2015

Friday, this the 4th day of November 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Srivastava, Member (A)**

1. Mr. Kishori Lal Saini
Aged about 60 years
Post Senior Pointsman
S/o Mr. Kanhya Lal Saini
r/o Maligo ki Dhani, Leekhu Kuti
Mariyada, Dausa, Rajasthan
2. Mr. Roshan Lal Saini
Aged about 32 years
S/o Mr. Kanhya Lal Saini
r/o Maligo ki Dhani, Leekhu Kuti
Mariyada, Dausa, Rajasthan

Presently at
CPWD, AE-1, SC Project
Division Campus
Bhagwan Das Road
New Delhi – 1

..Applicants

(Mr. Alakh Alok Srivastava, Advocate)

Versus

Union of India through & others through

1. Mr. R K Verma
Union of India through
The Secretary, Railway Board
Rail Bhawan, Raisina Road
New Delhi – 1
2. Mr. Arun Saxena
General Manager
Northern Central Railway
Subedarganj, Allahabad, UP
3. Mr. Prabhash Kumar
Divisional Railway Manager
North Central Railway, Agra, UP
4. Mr. S K Singh
Divisional Personnel Officer
North Central Railway
DRM Office, Agra, UP

5. Mr. S K Meena
 Station Superintendent
 Nadbai Railway Station
 Agra Division
 North Central Division
 Nadbai, Bharatpur, Rajasthan ..Respondents
 (Mr. VSR Krishna and Mr. Shailendra Tiwary, Advocates)

O R D E R (ORAL)

Mr. Raj Vir Sharma:

Today, learned counsel for respondents placed before us a copy of the compliance affidavit, which is taken on record. Perusal of the same reveals that in terms of the directions of the Tribunal, a speaking order dated 14.10.2016 has been passed by the respondents.

2. We have heard the learned counsel for the parties and perused the compliance affidavit. We are satisfied that the order of this Tribunal has been fully complied with and nothing survives in this Contempt Petition. The same is accordingly dropped. Notices issued to the respondents are discharged. No costs.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

November 4, 2016
 /sunil/